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ITEM NO. 107

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3086 OF 2007

U.P. STATE ROAD TRANSPORT CORP.

Appellant (s)

VERSUS

SURESH CHAND SHARMA
(With office report)

Respondent(s)

WITH Civil Appeal NO. 3088 of 2007
(With office report)

Date: 21/05/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
(VACATION BENCH)

For Appellant(s) Mr. Suraj Singh, Adv.
In CA 3086/07 & for Mr. Pradeep Misra, Adv.
rr In 3088/07

In CA 3088/07 & Dr. J.N. Dubey, Sr. Adv.
rr In 3086/07 Mr. Anurag Dubey, adv.
Mr. Meenesh Dubey, Adv.
Mrs. Anu Sawhney, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

After hearing learned counsel for the parties,
the Court reserved its judgment.

[Charanjeet Kaur]
Court Master

[Savita Sainani]
Court Master